NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 7/111A/NCLT/AHM/2016 (New)
CP No. 18/111A/CLB/MB/2010 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.1.2017

Name of the Company: Ravindra Ramachandra Karade
V/s.
Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act: Section 111A of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KEYOOR BAKSHI	PCS	Respondent No. 1.	
2.				

ORDER

None present for Petitioner. Learned PCS Mr. Keyoor Bakshi present for Respondent no. 1.

Petitioner filed Affidavit stating that Interim Application may be decided first. But Petitioner is not ready for hearing either in Interim Application or the main Petition.

List the matter on 9.2.2017.

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 4th day of January, 2017.